

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH**  
***(through Hybrid Mode)***  
**COURT-I**

Item No. 2

CP (IB) No. 141/Chd/Hry/2024

**IN THE MATTER OF:**

Fauna Care Foundation

...Petitioner

**Under Section:** 59, IBC 2016

**Order delivered on 04.06.2024**

**CORAM:**

**SH. L. N. GUPTA**  
**HON'BLE MEMBER (T)**

**SH. HARNAM SINGH THAKUR**  
**HON'BLE MEMBER (J)**

**PRESENT:**

For the Petitioner: Mr. Alok Jain, PCS

**ORDER**

The present petition has been filed by the Liquidator for seeking voluntary liquidation of the Company. Heard. Issue notice of this petition to the Registrar of Companies for 08.08.2024. The petitioner shall collect the notices from the Registry and send the same to the aforesaid authority with a copy of the petition and entire paper book immediately by speed post and e-mail, if available, and file an affidavit of service along with postal receipt, copy of e-mail and tracking report within two weeks.

Report, if any, be filed within two weeks after receipt of notice with a copy in advance to the counsel opposite, and response thereto, if any, be filed one week thereafter with a copy in advance to the counsel opposite. List on 08.08.2024.

Sd/-

Sd/-

**(L. N. GUPTA)**  
**MEMBER (T)**

**(HARNAM SINGH THAKUR)**  
**MEMBER (J)**

Preeti